

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4652
TO BE ANSWERED ON 23RD MARCH, 2018**

PHYSIOTHERAPY COUNCIL

**4652. SHRI A.T. NANA PATIL:
SHRI SUNIL KUMAR SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government recognizes physiotherapy as an important healthcare profession to improve quality of life of people and if so, the details thereof;
- (b) the details of controlling authority for physiotherapy course, curriculum and practice in the country;
- (c) whether the Government proposes to form Physiotherapy Council in the country and if so, the details thereof and if not, the reasons therefor;
- (d) whether his Ministry has received any representation in this regard and if so, the action taken thereon; and
- (e) the other measures being taken by the Government to regulate the said profession?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(ASHWINI KUMAR CHOUBEY)**

(a) &(b): Health is a State Subject. However, Ministry has standardized course curriculum, indicative career pathways, skills and competencies as well as roles and responsibilities for eight (8) Allied Health professions including Physiotherapy.

The standards so devised for the profession of Physiotherapy are duly available on the Ministry's official website.

(c): No such proposal is under process in the Ministry.

(d) &(e): Yes, Ministry has received several representations regarding regulation of allied health professions including Physiotherapy.

As mentioned above, the Ministry has standardized course curriculum, indicative career pathways, skills and competencies as well as roles and responsibilities for eight (8) Allied Health professions including Physiotherapy.

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